NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.04/KB/2017 C.P.No.185/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company		Tantia Construction LtdVs-Socrato Capital Pvt.Ltd		
Under Section		433, 434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2.	Sourojit Das Sanjay Kr. RISHAV	Baid, Her. }	Corporate Destar Ingm Petitioner 1	Somgit lasgupte June hand 5/12/17 for 05/14/17.
			Petitioner / Firanial Creditor	Kishallo Baneryel 5/12/17
را. 2.	Mr. F	mibra Bou, ataha R	A Course	

ORDER

- Ld. Counsel for the financial creditors and the corporate debtor are present.
- Ld. Counsel for the corporate debtor has informed that winding up petitions are pending before the Hon'ble Calcutta High Court, wherein 15/12/2017 has been fixed for further

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proceedings. Larger Bench's order has not come so far. Therefore, this proceeding is adjourned for hearing.

List on 02/01/2018 for hearing.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)